

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 201 OF 2018 & IA No. 997 OF 2019**

**Dated: 21st October, 2019**

**In the matter of:**

<b>The South Indian Sugar Mills Association</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Tamil Nadu Electricity Regulatory Commission</b>	<b>....</b>	<b>Respondent(s)</b>

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.12.2019**.

**Court Master**

NR